

F.No.01(01)/Roster/CESTAT/2017
Customs, Excise & Service Tax Appellate Tribunal
West Block-2, R.K. Puram, New Delhi - 66

Dated: 30.08.2017

ORDER NO. 120 of 2017

Hon'ble President is pleased to partially modify the sitting notified vide **order no. 114/2017 for CESTAT Delhi** to the extent indicated below :-

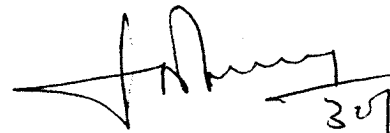
On 01.09.2017 at 2.30 p.m. Hon'ble Shri S.K. Mohanty, Member (J) will hear the following part-heard/ ROM matters :

E/ROM/50562/2017
ST/1765/2011
E/1190/2012
C/53660/2014
E/53386-53387/2015

On 01.09.2017 at 2.30 p.m. Hon'ble Shri B. Ravichandran, Member (T) will hear the following ROM matter :

E/ROM/50567/2017

By Order

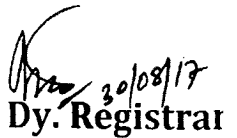


(A.Mohan Kumar)

Registrar

Copy to:

SPS to Hon'ble President/Hon'ble Members/P.A. Registrar/ Dy.Registrar/ Asstt.Registrar /Bar Association/CDR/SDRs /Notice Board/ Website/Guard File/Office Copy.



30/08/17
Dy. Registrar